Shipping, Road Transport and Highways (Department of Road Transport and Highways), under section 10 of the National Highways Act, 1956.

- S.O. 1886 (E) dated the 7th November, 2007, regarding acquisition of land with or without structure on National Highway No. 200 from km 390.000 to km 382.000 (Dubri-Bhuban Section) in Jajpur District, Orissa.
- S.O. 1930 (E) dated the 14th November, 2007, regarding acquisition of land with or without (2)structure falling within the stretch of land from km 158.00 to km 198.00 (Kanpur-Varanasi Section) of National Highway No. 2 in the State, of Uttar Pradesh together with delay statement.
- S.O. 1931 (E) dated the 14th November, 2007, regarding acquisition of land with or without structure falling within the stretch of land from km 198.000 to km 242.000 (Kanpur-Varanasi Section) of National Highway No. 2 in the State of Uttar Pradesh together with delay statement.
- S.O. 1936(E) dated the 14th November, 2007, regarding acquisition of land with or without structure on National Highway No. 31 from km 533.370 to km 551.000 in Darjeeling District, West Bengal.
- (5) S.O. 2082 (E) dated the 4th December, 2007, regarding acquisition of land with or without structure falling within the stretch of land from km 198.000 to km 245.000 (Kanpur-Varanasi Section) of National Highway No. 2 in the State of Uttar Pradesh.
- (6)S.O. 2133 (E) dated the 4th December, 2007, regarding acquisition of land with or without structure falling within the stretch of land from km 198.000 to km 245.000 (Kanpur-Varanasi Section) of National Highway No. 2 in the State of Uttar Pradesh.

[Placed in Library. For(l) to (6) See No. L.T. 8111/08]

II. A copy (in English and Hindi) of the Ministry of Shipping, Road Transport and Highways (Department of Road Transport and Highways) Notification S.O. 1925 (E) dated the 13th November, 2007, publishing corrigendum to Notification S.O. 1206 (E) dated the

[Placed in Library. See No. L.T. 8111/08]

Report of the Department Related

Economic Survey 2007-08

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): Sir, I lay on the Table a copy (in English and Hindi) of the Economic Survey, 2007-2008.

[Placed in Library. See No. L.T. 8112/08]

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

श्रीमती सूषमा सवराज (मधय परदेश): महोदय, मैं संविधान की छठी अनुसूची (संशोधन) विधेयक, 2007 और संविधान (एक सौ सांतवां संशोधन) विधेयक, 2007 के संबंध में विभाग संबंधित गृह कार्य संबंधी संसदीय सथायी समिति का एक सौ उनतीसवां परतिवेदन (अंग्रेजी तथा हिन्दी में) परस्तूत करती हं।